

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:749
ANSWERED ON:23.02.2006
DRUG ADDICTION AMONG JUVENILES
Masood Shri Rasheed

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the menace of drug addiction amongst children living in Juvenile homes;
- (b) if so, the remedial measures taken to control the growing menace of drug addiction;
- (c) whether there has been an increase in the number of cases of children missing or running away from Juvenile homes; and
- (d) if so, the corrective measures taken to check such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Government is aware of the possibility of children living in Juvenile homes being affected by drug menace. State Governments/UT Administrations have been advised to avail of the services of Drug De-addiction and Counselling Centres set up across the country under the Ministry's scheme for Prevention of Alcoholism and Substance (Drugs) Abuse for these Juvenile Homes.

(b) No Sir.

(c) Does not arise.